

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-121 OF 2020**

Farid Veljee. .... Petitioner.

Versus

The Greater Panaji Planning &  
Development Authority & Anr. .... Respondents.

Mr. Abhay Nachinolkar, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Ms. Maria Correia,  
Additional Govt. Advocate for the State.**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.****Date : 18<sup>th</sup> August, 2020.****P.C. :-**

Mr. Nachinolkar, the learned Counsel for the Petitioner states that the proof of service on the private Respondent will be filed within a week from today. He states that he will also issue an intimation to the private Respondent about the next date, which shall be 28<sup>th</sup> August, 2020.

2. S.O. to 28<sup>th</sup> August, 2020.**Smt. M.S. Jawalkar, J.****M.S. Sonak, J.**